

Name of the Corporate Debtor **SARE REALTY PROJECTS PRIVATE LIMITED**
Date of commencement of CIRP **05.03.2021**
List of Secured Financial Creditors (other Than in class) **24.5.2021**

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
			Details of Claim Received												
S. N	Name of Creditor	Identification No	Date of receipt	Total Amount Claimed	Amount of claim Admitted	Nature of Claim	Amount covered by Security Interest.	Amount covered by Guarantee	Whether Related Party	% of Voting Share in COC	Amount of Contingent Claim	Amount of any Mutual dues, that may be set off	Amount of Claim not admitted	Amount of claim under verification	Remarks, if any
1	Alchemist XXXVII Trust through its trustee- Alchemist Asset Reconstruction Company Ltd	30	22.03.2021	3327192181	3327192181	Secured Financial Creditor (Other than Class)	To be ascertained	3327192181	No	21.32	0	0	0	0	Note 1
2	ACRE-81-TRUST through its trustee- Assets Care and Reconstruction Enterprise Limited	31	22.03.2021	5669062863	5669062863	Secured Financial Creditor (Other than Class)	5669062863	566906283	No	36.32	0	0	0	0	Note 1
3	India Real Estate 2021 Trust through its trustee-Assets Care and Reconstruction Enterprise Limited	32	22.03.2021	1164473333	1164473333	Secured Financial Creditor (Other than Class)	1164473333	0	No	7.46	0	0	0	0	Note 1
4	ACRE-100-TRUST through its trustee -Assets Care and Reconstruction Enterprise Limited	33	22.03.2021	1077891528	1077891528	Secured Financial Creditor (Other than Class)	To be ascertained	1077891528	No	6.91	0	0	0	0	Note 1
5	ACRE-100-TRUST through its trustee -Assets Care and Reconstruction Enterprise Limited	33	22.03.2021	358618186	358618186	Secured Financial Creditor (Other than Class)	To be ascertained	358618187	No	2.30	0	0	0	0	Note 1
6	ACRE-100-TRUST through its trustee -Assets Care and Reconstruction Enterprise Limited	33	22.03.2021	626395752	626395752	Secured Financial Creditor (Other than Class)	To be ascertained	626395752	No	4.01	0	0	0	0	Note 1
7	ACRE-100-TRUST through its trustee -Assets Care and Reconstruction Enterprise Limited	33	22.03.2021	1038712626	1038712626	Secured Financial Creditor (Other than Class)	To be ascertained	1038712626	No	6.65	0	0	0	0	Note 1
8	Catalyst Trusteeship Limited- Trustee of debenture holders (EIREF AIF & EREF Onshore Fund)	36	22.03.2021	1423065141	1423065141	Secured Financial Creditor (Other than Class)	To be ascertained	1423065141	No	9.12	0	0	0	0	Note 1
9	Catalyst Trusteeship Limited- Trustee of debenture holders (EIREF AIF & EREF Onshore Fund)	38	22.03.2021	867190868	867190868	Secured Financial Creditor (Other than Class)	To be ascertained	867190868	No	5.56	0	0	0	0	Note 1
		TOTAL		15552602478	15552602478			9285972566	0	99.63894	0	0	0	0	

Note 1

Please note that due to non availability of books and records of the Corporate Debtor, claims are provisionally admitted based on documents submitted with declaration under provision of I& B code. The amount shall be modified in accordance to provision of code and upon updation of records, substantive evidence and documents. The creditors are advised to submit IRP/RP the desired details, information and documents promptly failing may cause negative impact on their respective claim.

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